

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

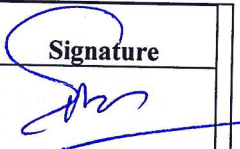
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 112/9/HDB/2020
NAME OF THE COMPANY	RVR Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Lakshmi Narasimha Constructions
NAME OF THE RESPONDENT(S)	RVR Projects Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
GOPAL BIDARKER	Advocate	9441264799	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Keerthi Kisan Kota	Advocate	9676044488 keerthi.kisan.kota@gmail.com	

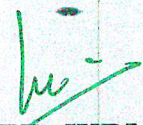
ORDER

Counsel for the Petitioner present. Counsel representing Respondent prayed time for filing vakalat and counter. At his request, time is enlarged. Put up the matter on 26.03.2020.



MEMBER TECHNICAL

Rk



MEMBER JUDICIAL